

RRD/RR Div/TG/1050/307/2014

Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios

Attachment Proceeding No. 1110, 1111 and 1112 of 2014 and 9880 of 2023

Certificate No. 307 of 2014

The Principal Officer / Chairman & Managing Director/ CEO All the Banks in India / All the Mutual Funds in India NSDL/CDSL, Mumbai

Attachment Proceeding Nos. 1110, 1111 and 1112 of 2014 and 9880 of 2023 - Release of attachment of bank accounts/lockers, Demat accounts & Mutual Fund folios

- 1. Whereas a Recovery Certificate 307 of 2014 dated July 16, 2014 has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum Rs. 1,68,595 (i.e. Rupees One Lakh Sixty-Eight Thousand Five Hundred and Thirty-Eight only) along with further interest, all costs, charges and expenses etc. against M/s Kalbadevi Finance Limited [PAN: NA] ["Defaulter"].
- 2. And whereas Notices of Attachment in the above proceedings dated July 16, 2014 and March 27, 2023 were issued attaching the bank accounts, demat accounts and mutual fund folios of the Defaulter;
- 3. And whereas SEBI has recovered the entire outstanding amount including interest and costs, towards full and final settlement of the demand raised in the aforesaid recovery certificate.
- 4. In view of the above, you are hereby directed to release the bank accounts/ lockers/ demat accounts/ mutual fund folios of the Defaulter attached, if any, pursuant to the above said Notices of Attachment.
- 5. This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

Given under my hand and seal at Mumbai on this 04th day of December, 2025

SEAL

Copy to:

M/s Kalbadevi Finance Limited

PAN: NA

Address: Narayan Building, 2nd Floor, 23 Lakhamshi

Napoo Road, Dadar (E), Mumbai - 400014

RECOVERY OFFICER

JAYEETA RAY जईता रे

Dy. General Manager & Recovery Officer **उ**प महाप्रबंधक एवं वसूली अधिकारी Securities and Exchange Board of India भारतीय प्रतिभूति और विनिमय बोर्ड Mumbai